

12.34 hrs.

## PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS ACT AND  
INCOME-TAX (SECOND AMENDMENT)  
RULES

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
K. C. PANT): I beg to lay on the  
Table:—

- (1) A copy each of the following Notifications under section 159 of the Customs Act, 1962:
  - (i) G.S.R. 512 published in Gazette of India dated the 16th March, 1968.
  - (ii) G.S.R. 513 published in Gazette of India dated the 16th March, 1968.
  - (iii) The Customs (Export of Tea to United Kingdom on Consignment Account) Valuation Rules, 1968, published in Notification No. G.S.R. 518 in Gazette of India dated the 12th March, 1968.
  - (iv) G.S.R. 519 published in Gazette of India dated the 14th March, 1968, [Placed in Library. See No. LT-673/68].
- (2) copy of the Income-tax (Second Amendment) Rules, 1968, published in Notification No. S.O. 1112 in Gazette of India dated the 18th March, 1968, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-674/68].

INDIAN FOREST SERVICE (REGULATION OF  
SENIORITY) RULES

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA): I beg to lay on the Table a copy of the Indian Forest Service (Regulation of Seniority) Rules, 1968, published in Notification No. G.S.R. 481 in Gazette of India dated the 16th March, 1968. under sub-section

(2) of section 3 of the All Indian Services Act, 1951. [Placed in Library. See No. LT-675/68].

12.35 1/4 hrs.

PUBLIC ACCOUNTS COMMITTEE  
TWENTY-SECOND REPORT

SHRI M. R. MASANI (Rajkot): I beg to present the Twenty-second Report of the Public Accounts Committee relating to the Third Five Year Plan of the Railways—Chapter I and paras 16 and 17 of the Audit Report (Railways), 1967.

MR. SPEAKER: Mr. Poonacha.

12.35 1/2 hrs.

STATEMENT RE. RAILWAY ACCI-  
DENT AT BHARWARI STATION ON  
THE NORTHERN RAILWAY

THE MINISTER OF RAILWAYS  
(SHRI C. M. POONACHA): Sir, with profound regret I have to inform the House that shortly after 22-21 hours on 30-3-1968, train No. 460 Down Goods hauled by electric locomotive, entered the down main line at Bharwari station on the Fatehpur-Allahabad broadgauge electrified section of the Northern Railway and collided with the rear of train No. 2 AGA Down Agra-Allahabad passenger, which had been received earlier on the same line at about 22-11 hours.

As a result the electric locomotive of the goods train along with four wagons next to it derailed and capsized and the rear-most two coaches of Agra-Allahabad passenger—a first class coach and a third class luggage and brake van—were seriously damaged. Seventeen persons including the driver of train No. 460 Down goods were killed and another 30 persons injured of whom 11 persons are suspected to have sustained grievous injuries. Subsequently two persons with grievous injuries succumbed